

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

232. CP/130(MB)2022

IN THE MATTER OF

Bhavik Sunil Shah

... Petitioner

Vs

Vishal Vijaykumar Shah

... Respondent

U/s 241(1) Sec. 242(4) of the Companies Act, 2013

Order Delivered on 14.02.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

SHRI. SANJIV DUTT,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Since it is the Special Bench today which started at 2:30 pm., the matter did not come up for hearing. Adjourned to **20.03.2024**.

Sd/-
SANJIV DUTT
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/